

Office of the Principal District & Sessions Judge, Bokaro

Office Order No. 299 /2021

In view of the provisions of Regulation No. 12 of the High Court of Jharkhand (Video Conference for Courts) Regulations, 2020 read with the Rule 4 & 5 of the High Court of Jharkhand Rules for Video Conferencing for Courts, 2020; the following places are hereby identified as "Confirmed Remote Point" and the persons named against the Confirmed Remote Points are nominated as Remote Point Coordinator :

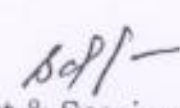
The places identified as "Confirmed Remote Point"		The person nominated as Remote Point Coordinator	Contact No. of Remote Point Coordinator
D.L.S.A.	D.L.S.A. Bokaro (NYAYA SADAN)	Office Clerk, D.L.S.A. Bokaro	6299020635
	S.D.L.S.C. Tenughat	Office Clerk, S.D.L.S.C. Tenughat	9334652080
Civil Court, Bokaro	E-Court Room	Ajay Kumar No.-I, Assistant	7277536896
Jails in the District	District Jail, Chas	Jail-Superintendent, District Jail, Chas	8709026903
	Sub-Jail, Tenughat	Jail-Superintendent, Sub-Jail, Tenughat	7004798188
Block Offices in the District	Chas	Kamal Mahto	9939710355
	Chandankyari	Arjun Parkmanik	9304173407
	Chandrapura	Maheshwar Rajwar	9973806289
	Bermo	Prakash Chandra Karmali	9334311861
	Jaridih	Bijay Prakash	8602278862
	Kasmar	Dinesh Kumar Mahto	7717706198
	Petarwar	Pankaj Kumar	6200678424
	Gomia	Sachin Prasad	7563810489
	Nawadih	Kundan Kumar Vishwakarma	9431900102

The Deputy Commissioner, Bokaro is requested to ensure the facilities as prescribed for Video Conferencing under the Rule 4 of the High Court of Jharkhand Rules for Video Conferencing for Courts, 2020 in the "Confirmed Remote Points" of Block Offices in the District.

The System Officer, Bokaro is hereby directed to upload the "Confirmed Remote Points" on the official website of the District Court.

Inform all concerned.

Dated, 16th day of August, 2021


Principal District & Sessions Judge
Bokaro